

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

120  
T.P.No.153/KB/2017  
CP No.-1054/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> November 2017, 10.30 A.M

|                     |  |                                 |                        |                     |
|---------------------|--|---------------------------------|------------------------|---------------------|
| Name of the Company |  | Desire Suppliers Pvt.Ltd. & Ors |                        |                     |
| Under Section       |  | 391(2) 394                      |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) |                                 | Appearing on behalf of | Signature with date |

RAVI ASOPA, Advocate for Petitioners

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**O R D E R**

Ld. Counsel for the petitioners is present.

Petitioners have not stated PAN Number of the applicant companies. Petitioners are directed to file supplementary affidavit annexing the copy of PAN Number of the applicant company within 3 days.

List on 24/11/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)